

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14.12.2017

O.A./260/56/2016

ORDER DT. 25.04.17 MAY KINDLY BE
PERUSED, FOR INTERIM PRAYER, ON
MEMO

ITEM NO:2

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. H.K.Tripathy

A K TIWARI

-V/S-

KENDRIYA VIDYALAYA SANGHTHON

Notes of The Registry	Order of The Tribunal
<p><i>On 28/11/17 copied to our and by paper Mr Counsel to both side</i></p> <p><i>On 20/12/17 2017</i></p>	<p>None appears for the applicant. From the order sheets, it seems that inspite of several opportunities given to the applicant he is not pursuing the litigation. Hence, the O.A. is dismissed for default.</p> <p>Mr. H.K.Tripathy, Ld. Counsel for the Official Respondents, is present and heard.</p> <p style="text-align: right;"><i>[Signature]</i> (SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">RK</p>